

The High Court of Gujarat
Ahmedabad
Date: - 23/07/2026

NOTICE

HCG-07/2026

It is hereby notified that **on 24.07.2026;**

- (1) Hon'ble Mr. Justice Bhargav D. Karia would not be available for Judicial as well as Administrative work.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice A.S.Supehia and Hon'ble Ms. Justice Vaibhavi D. Nanavati) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Bhargav D. Karia and Hon'ble Mr. Justice Pranav Trivedi.)
- (3) Hon'ble Mr. Justice Pranav Trivedi would sit Single and take up the matters at Sr. No. **106** to Sr. No. **156** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice M.R.Mengdey.)

By Order of Hon'ble the Chief Justice
Sd/-
Registrar (Judicial)